

Scheduled Tribes; and in the integrated areas, it is the other backward communities. So, this problem pertains to the whole country, and therefore, it will be only proper and be in the fitness of things that this matter is taken up on an all-India basis.

**Mr. Speaker:** That is what he has said.

**Shri Hari Vishnu Kamath:** Is the Minister in a position to tell the House whether the Presidential Order in this regard will be laid on the Table in the next session or much later?

**Shri A. K. Sen:** It will have to be made by law.

**Shri Hari Vishnu Kamath:** Would the Bill be introduced in the next session?

**Shri A. K. Sen:** The moment the Committee's report comes to us, there may not be any delay.

**Shri Narendra Singh Mahida (Anand):** In my State of Gujarat, it has been suggested that this assistance should be given on an economic basis, and I know of people of Scheduled Castes and Scheduled Tribes.....

**Mr. Speaker:** That is a different question; we cannot go on, on a different basis.

**Shri K. N. Pande (Hata):** Sir, I was try to draw your attention . . .

**Mr. Speaker:** That is my misfortune that I could not call him! Let us proceed to the next item.

13.53 hrs.

#### CARDAMOM BILL\*

**The Minister of Commerce (Shri Manubhai Shah):** I beg to move for leave to introduce a Bill to provide for the development under the control of the Union of the Cardamom industry.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the development under the control of the Union of the Cardamom industry."

*The motion was adopted.*

**Shri Manubhai Shah:** I introduce† the Bill.

13.54 hrs.

#### SEAMEN'S PROVIDENT FUND BILL\*

**The Minister of Transport (Shri Raj Bahadur):** I beg to move for leave to introduce a Bill to provide for the institution of a provident fund for seamen.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for the institution of a provident fund for seamen."

*The motion was adopted.*

**Shri Raj Bahadur:** I introduce the Bill.

13.55 hrs.

#### DELHI MOTOR VEHICLES TAXATION (AMENDMENT) BILL\*

**The Minister of Transport (Shri Raj Bahadur):** I beg to move for

\*Published in Gazette of India Extraordinary, Part II, section 2, dated 11-5-65.

†Introduced with the recommendation of the President.